

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 436
RA-15/2022 in CP/92/PB/2019

IN THE MATTER OF:

Sachin Jain and Ors. ... Applicant
Versus
Scientific Certification Systems (India) Pvt Ltd ... Respondent
& ors.

Under Section 241

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sujeet Gupta, Adv. Riyanshi,
Adv. Himanshu Sharma
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)